

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(33)C.P.(IB)-2297(MB)/2018

CORAM:

**SHRI M.K. SHRAWAT
MEMBER (J)**

**SHRI CHANDRA BHAN SINGH
Member (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.09.2019**

NAME OF THE PARTIES: Sikkim Ferro Alloys Ltd.
V/s
Krosslink Infrastructure Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both the sides are present.
2. Stated that pleadings are complete. Registry is directed to place on record to place before this Bench to complete the record and along with next date of hearing to be listed First on Board. On **04.11.2019**.

Sd/-

**CHANDRA BHAN SINGH
Member (Technical)**

24.09.2019
Jd

Sd/-

**M.K. SHRAWAT
Member (Judicial)**